

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 80
TO BE ANSWERED ON 05.02.2021

Pollution by Cement Plants

*80. SHRI GANESH SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of cement plants/units established in Satna district, Madhya Pradesh, plant/unit-wise including date of establishment;
- (b) whether Government has taken note of the adverse effect of dust pollution generated by cement plants on the health of people in and around Satna district;
- (c) the details of complaints received against such cement plants/units along with the action taken thereon;
- (d) whether closure directions can be issued without any prior show-cause notice in cases where grave injury to environment is caused by the industries and if so, the details thereof; and
- (e) whether the Central Pollution Control Board (CPCB) and the State Pollution Control Board (SPCB) have inspected the industrial units and scrutinized the nature of violations of various provisions of pollution legislations notified under the Environment (Protection) Act, 1986 and other prescribed environmental norms and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (e) OF THE LOK SABHA STARRED QUESTION No. 80 DUE FOR REPLY ON 05.02.2021 REGARDING 'POLLUTION BY CEMENT PLANTS' RAISED BY SHRI GANESH SINGH, HON'BLE MEMBER OF PARLIAMENT

(a) The details of the Cement Plants established in Satna district, Madhya Pradesh is at **Annexure I**.

(b) & (c) The Central Government has prescribed emission norms vide Gazette Notification dated 25 August 2014, 9 May 2016 and 10 May 2016 as cement industry is a polluting industry.

Complaints have been received about dust pollution arising due to storage of fuel materials in cement unit of Satna district. A joint team of Central Pollution Control Board and Madhya Pradesh Pollution Control Board conducted inspection of the unit and no violation of norms was observed.

(d) Sub-section (5) of Section 4 of the Environment (Protection) Rules, 1986 empowers the Central Government to issue closure direction without issuing any prior notice in case where grave injury to the environment is caused by the industry.

State Pollution Control Boards/Pollution Control Committees are empowered under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 to issue closure directions.

(e) CPCB and MPPCB has carried out inspections of different cement industries in Satna District and compliance of the stipulated norms under Environment (Protection) Act, 1986 has been reported. Details enclosed as **Annexure II**.

ANNEXURE I

Annexure referred in reply to the Lok Sabha Starred Question No. 80 due for answer on 05.02.2021 regarding 'Pollution by Cement Plants'

Cement Industries established in Satna District of Madhya Pradesh

S. No.	Name & address of Cement plant	Year of Establishment	Present Production Capacity		Water/Air Consent Validity	Air Pollution Control Arrangements
			Cement (MTPA)	Clinker (MTPA)		
1	M/s. Birla Corporation Ltd. (Unit-Satna Cement Works), P.O. Birla Vikas, Satna	1959	3.00	3.40	30.11.2020 (Renewal application under process)	E.S.P.-3, Bag House-10, Bag filter-101, Pocket filter-54
2	M/s. Prism Johnson Ltd, (Cement Division), Village-Mankahari, P.O. Bathia, Tehsil-Rampur Baghelan, Distt.Satna.	1997	3.50	2.50	30.06.2021	Bag filter-4, E.S.P.-1, Bag House-4
	M/s. Prism Johnson Ltd, (Cement Division Unit-II), Village-Mankahari, P.O. Bathia, Tehsil-Rampur Baghelan, Distt.Satna	2011	6.70	3.00	30/06/2021	Bag filter-3, E.S.P.-1, Bag House-3
3	M/s. Ultra Tech Cement Limited, (Unit-Maihar Cement Works), P.O. Sarla Nagar, Maihar, Distt. Satna.	1980	5.00	3.00	30/09/2021	Hybird filter-5, RABH-1, Bag filter-2, E.S.P.-3
4	M/s. KJS Cement (I) Ltd., NH-7, RewaRaodRajnagar, Village: Amilia-Lakhwar, Tehsil-Maihar, Distt:Satna	2012	3.55	2.20	31.12.2021	E.S.P.-2, Bag filter - 5 , Bag House-3
5	M/s. Reliance Cement Co. Pvt. Ltd, (Cement Plant, Unit-1),	2011	5.00	3.60	30.11.2021	E.S.P.-1, Bag filter - 3 , Bag House-4
6	M/S. BhilaiJaypee Cement Ltd, Post-Babupur, Tehshil-Raghuraj Nagar, Distt. Satna.	2010	----	1.30	31.03.2021	E.S.P.-1, Bag filter - 3 , Bag House-25, Big Bag House-1

ANNEXURE II

Annexure referred in reply to the Lok Sabha Starred Question No. 80 due for answer on 05.02.2021 regarding 'Pollution by Cement Plants'

Detail of Complaints received by CPCB against Cement Industries of District Satna during last one year

S. No.	Complainant /Date of complaint	Cement Plant	Action taken
1.	Shri Ganesh Singh, Member of Parliament (Lok Sabha) 01.10.2019	Cement Industries in Satna District	Complaint were verified and compliance report was provided vide MoEF&CC letter dt. 13.07.2020
2.	Sh. Rishi Raj Singh, City President MBM, Satna M.P. 31.12.2019	M/s Birla Corpn. Ltd., P.O. Birla Vikas, Distt- Satna. MP.	A joint team of CPCB and MPPCB inspected the unit on 09.01.2020 and found compliance of stack and fugitive emission norms. However, inspecting team suggested further improvement to minimise fugitive emission from bio-mass storage. MPPCB has verified the implementation of suggestive measures and compliance report has been submitted on 09.09.2020.
3.	Shri Ganesh Singh, Member of Parliament (Lok Sabha) 28.8.2020	M/s Birla Corpn. Ltd., P.O. Birla Vikas, Distt- Satna. MP.	Complaint was got investigated and the status report was provided vide MoEF&CC letter dated 01.12.2020.